

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

I N D E X

IN

RESPONSE AFFIDAVIT

(On behalf of the Respondent No.4 i.e. Divisional Forest Officer, Mussoorie)

(In Compliance to the Hon'ble Tribunal's Order dated 31.07.2025)

IN

O.A. No. 753 OF 2023

Dr. Rajesh Bahuguna

.....Petitioner

Versus

State of Uttarakhand & Ors.

.....Respondents

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Dated: 31 /01/2026


Anjali Rajput
Counsel

Government of Uttarakhand

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Affidavit of Amit Kanwar (Male),
aged about 37 years, S/o Sh. Laiq
Ram, presently posted as Divisional
Forest Officer, Mussoorie Forest
Division, Mussoorie.


(Deponent)

I, the above-named deponent, do hereby solemnly affirm and state on
as of:

1. That the deponent is presently posted as Divisional Forest Officer, Mussoorie Forest Division, Mussoorie and has been arrayed as a Respondent No.4 and also authorized on behalf of Respondent No.3 to file the present affidavit as such he is fully conversant with the facts of the case and competent to swear the present Affidavit.

2. That the applicant Dr. Rajesh Bahuguna has approached to this Hon'ble Tribunal by submitting that a Sal reserve forest spread over 20.9270 acres in Aamwala Tarla, Dehradun, Uttarakhand within Ward No. 61 of the Municipal Corporation exists. The main grievance of the applicant is that the private builders have constructed a road inside the forest and they are cutting the trees and trying to sell the land of the forest.
3. That on 31.07.2025, after the due course of hearing in the present matter, this Hon'ble Tribunal was pleased to pass certain directions to the State authorities. The relevant paras are being quoted here for kind perusal of this Hon'ble Tribunal:

"3. Respondent no.4-DFO has filed the report stating that Survey of India has been approached for demarcation of the land. The revenue and forest authorities of the State have full particulars of the forest land and Counsel for the State could not demonstrate as to why the forest area on the basis of the existing record available with authorities cannot be demarcated.

4. Applicant present in person has referred to photographs filed as annexure-2 by him on page no. 98 onwards to show that encroachment along with geo-coordinates have been disclosed in those photographs. If that is so, revenue and forest authorities of the State should not have any difficulty in ascertaining if the constructions shown in those photographs are within the forest area or outside the forest area and if they are within the forest area, authorities are required to take action.

5. We find that matter is pending for last about one and a half year but no effective action taken by the authorities.

6. Learned Counsel appearing for the State authorities seek four weeks' time to look into the issue again and to file an action taken report."

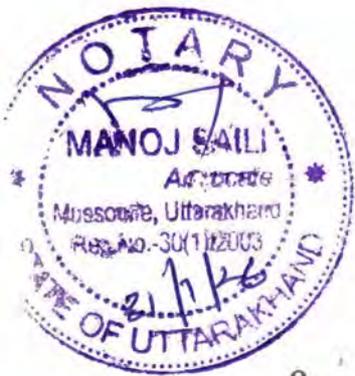


4. That with regard to the photographs and their coordinates submitted by the applicant, it is submitted that a joint inspection of the site was carried out by the Revenue & Forest officials on 23.12.2025 and 28.01.2026 on the basis of Revenue and Forest maps. In the said joint inspection it was found that as per records of Forest Department, vide Gazette Government Order No. 2723 14-K-20 (68)-70 dated 21.12.1970 and the map of reserved forest (section 20) boundary column number 01 is shown near the drain. Taking the said boundary pillar number 01 as base, boundary pillar 118 was marked, which is now in the reserved forest under village Adhoiwala boundary. According to the Revenue Map (1400 Fasali Map Year 1992-93) the Khasara of the lease holders in the said area is shown. It was informed by the person by whom the building was constructed that the said land was allotted by the Revenue Department in the year 05.07.1995. A difference has been found in the revenue department's current map and the section 20 map of the forest department. In order to clear this position the deponent has initiated the demarcation exercise and the position will be clarified after completion of records and DGPS/GNSS survey-demarcation by Revenue Department. Copy of the joint inspection report is being annexed as ANNEXURE-1.



5. That in compliance of the above said directions, the deponent vide his office order dated 03.09.2025 had constituted a divisional committee comprising of six members and directed the committee to conduct an inspection of pillars of the land in dispute, survey, demarcate, furnish a detailed report with GPS photographs. It is further submitted that the deponent vide his letters dated 03.09.2025 and 18.09.2025 had also requested to Survey of India to clarify on certain points related to current status of boundary pillars. Copy of the letters dated 03.09.2025 & 18.09.2025 are being annexed herewith as ANNEXURE-2 (Colly).

6. That the Survey of India vide its letter dated 22.09.2025, had directed to provide the coordinates of existing boundary pillars on the ground with an accuracy of 5 to 10 centimetres (cm) by conducting DGPS observations at the departmental level. And assured to provide technical assistance for relocating the missing pillars. Copy of the letter dated 22.09.2025 is being annexed herewith ANNEXURE-3.
7. That the Survey of India vide its letter dated 03.10.2025 has nominated one Sh. Pravesh Kumar for the said exercise. Thereafter, the departmental committee had carried out the above said exercise and vide its letter dated 13.10.2025 had furnished its report with observations and determined the works to be carried out for restoration of existing and missing pillars in compartment 4A in Raipur Range, Mussoorie Forest Division. Copy of the work specification report dated 09.10.2025 issued by the Survey of India and committee report dated 13.10.2025 is being annexed collectively herewith ANNEXURE-4 (Colly).
8. That on the basis of the said work specification, tenders were invited from competent agencies for re-establishing and demarcating boundary pillars with technical assistance using DGPS/GNSS. And after the due procedure of tender process, the work order was issued in favour of Topographical Geo-Solution Private Limited vide Order dated 19.01.2026. Subsequently, the said company has commenced its survey process on 22.01.2026 on the site in question.
9. That the said company vide its letter dated 29.01.2026 has provided its work progress report till date which is as follows:
"The survey work is being carried out in accordance with the guidelines/work specification by Forest Department. Initially, the existing forest boundary pillars are being surveyed, thereafter the location of missing forest boundary pillars will be identified on the



ground using the data (distance and bearing) given by forest department and finally relocated/demarcated on the ground

Progress Detail on 29-01-2026

- *The total Boundary Pillars identified/Surveyed: more than 50 Pillars.*
- *Methodology: Static/RTK survey using DGPS/GNSS observation method (WGS 84 datum).*
- *Status: Field work is in progress.*
- *We are doing the DGPS field survey work and data processing on daily bases in order to complete the survey work in time. The final Survey report will be submitted after completion of the survey work.*

Copy of the letter dated 29-01-2026 sent by the Topographical Geo-Solution Private Limited is being annexed as **ANNEXURE-5**.

That in view of the above, it is prayed to this Hon'ble Tribunal to grant some more time so that complete compliance can be made and report to this Hon'ble Tribunal by way of further supplementary affidavit.


DEPONENT

VERIFICATION:

I, above named deponent do hereby verify that the facts stated in the above affidavit are true to my knowledge. No part of the same is false and nothing material has been concealed therefrom.

Verified at Dehradun on this ^{31st} Day of January, 2026

This affidavit is sworn before me by
Shri... Amir Kumar
who is identified by Shri... Shri Adar Singh
at Mussoorie, D.Dun on... 31/1/26


DEPONENT

(MANOJ SALLI)
Advocate & NOTARY
Dehradun, U.K.
81731/1/26



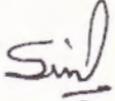
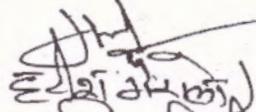
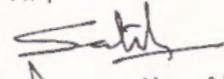
No 5/26

संयुक्त निरीक्षण जांच रिपोर्ट-

प्रभागीय वनाधिकारी मसूरी वन प्रभाग, मसूरी के पत्रांक 1904/24-1, दिनांक 10.12.2026 व 3315/29-1, दिनांक 20.01.2026 के अनुपालन में मा० राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित मूल आवेदन सं० 753/2023 डॉ० राजेश बहुगुणा बनाम उत्तराखण्ड राज्य में पारित आदेश दिनांक 31.07.2025 के क्रम में वन विभाग, राजस्व विभाग की संयुक्त टीम द्वारा मौका स्थल का स्थलीय निरीक्षण दिनांक 23.12.2025 को व पुनः दिनांक 28.01.2026 को किया गया।

आवेदक द्वारा संलग्न फोटो ग्राफ्स में दिये गये निर्देशांक (जियो कोर्डिनेट्स) का राजस्व विभाग व वन विभाग की टीम द्वारा मानचित्र के आधार पर स्थलीय स्थिति मौके पर देखी गई। जिसके अनुसार वन विभाग अभिलेखों यथा गजट शासनादेश सं० 2723 14-ख-20 (68)-70 दिनांक 21.12.1970 व धारा 20 मानचित्र के अनुसार आरक्षित वन का सीमा स्तम्भ सं० 1 नाले के समीप दर्शाया गया है। जिसको आधार मानकर सीमा स्तम्भ सं० 118 को चिह्नित किया गया जो ग्राम अधोईवाला की सीमा के अन्तर्गत आता है। जिसके अनुसार उक्त निर्देशांक (जियो कोर्डिनेट्स) आरक्षित वन के अन्तर्गत आता है। जबकि राजस्व मानचित्र (1400 फसली मानचित्र वर्ष 1992-93) के अनुसार उक्त क्षेत्र में पट्टेधारियों के खसरें दर्शित हैं। आवेदक द्वारा संलग्न फोटो ग्राफ्स में दिये गये निर्देशांक (जियो कोर्डिनेट्स) में जिस व्यक्ति द्वारा भवन निर्मित किया गया है, उसके द्वारा अवगत कराया गया की राजस्व विभाग द्वारा उक्त भूमि पट्टा सन् 05.07.1995 में आवंटित किया गया था। राजस्व विभाग के हाल बन्दोबस्त मानचित्र एवं वन बन्दोबस्त अधिकारी द्वारा जारी धारा 20 मानचित्र में भिन्नता प्रतीत हो रही है। जिस हेतु राजस्व विभाग के पुराने अभिलेखों एवं डी०जी०पी०एस०/जी०एन०एस०एस० सर्वे-सीमांकन के पश्चात् स्थिति स्पष्ट हो पायेगी।

अतः संयुक्त निरीक्षण आख्या महोदय की सेवा में सादर प्रेषित।

 (सुनील कुमार) उप वन अधिकारी रायपुर (बहुगुणा) श. नि. रायपुर	 (राजेश बहुगुणा) वन अधिकारी रायपुर	 (सतीश चौधरी) प्रभागीय सर्वेकार मसूरी
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ANN-1

कार्यालय प्रभागीय वनाधिकारी, मसूरी वन प्रभाग, मसूरी।

दूरभाष एवं फैक्स नं- 0136-2831705, ई-मेल office_mmsorie@rediffmail.com

पत्रांक- 844/20-3,

दिनांक: मसूरी, 03/09/2025

सोवा में,

Director,
Survey of India,
East canal Road Dehradun.

विषय :- मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में आयोजित मूल आवेदन सं० 753/2023 डॉ० राजेश बहुगुणा बनाम उत्तराखण्ड आमवाला तरला स्थित आरक्षित वन लाडपुर कक्ष सं० 4ए के सर्वे विषयक।

संदर्भ :- प्रमुख वन संरक्षक (HoFF), उत्तराखण्ड का अर्द्धशासकीय पत्र सं० ख- 144/20-3(3) दिनांक 08-08-2024, इस कार्यालय की पत्र सं० 4073/24-1 दिनांक 27-08-2024 एवं पत्र सं० 4640/29-3, दिनांक 04-08-2025 के सम्बन्ध में।

महोदय,

उपरोक्त संदर्भित पत्र (छायाप्रति संलग्न) का अवलोकन करने का कष्ट करें, मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित मूल आवेदन सं० 753/2023 डॉ० राजेश बहुगुणा बनाम उत्तराखण्ड राज्य व अन्य के सम्बन्ध में स्पष्ट करना है कि उक्त प्रकरण आमवाला तरला स्थित आरक्षित वन लाडपुर कक्ष सं० 4ए में सीमा सतम्भों की स्थिति सर्वेक्षण कार्य मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित याद के क्रम में कराया जाना अति आवश्यक है। उक्त प्रकरण में आपके कार्यालय की पत्र सं० 892/39-ए-सर्वे दिनांक 8-04-2025 के क्रम में भूमि पर उपस्थित (Existing) सीमा स्तम्भ के अनुसार सीमा स्थम्भों के निर्देशक एवं फोटोग्राफ उपलब्ध कराने हेतु इस कार्यालय को प्रेषित किया गया था। (संलग्न) जिसके क्रम में पुनः जांच कर इस कार्यालय के पत्र सं० 4640/29-3, दिनांक 04-08-2025 के द्वारा आमवाला तरला स्थित आरक्षित वन लाडपुर कक्ष सं० 4ए में सीमा सतम्भों के अक्षांश एवं देशान्तर मय फोटोग्राफ सहित तैयार कर सूचना प्रेषित की गई है। मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में यो० मूल० आवेदन सं० 753/2023 डॉ० राजेश बहुगुणा बनाम उत्तराखण्ड एवं राज्य में पारित आदेश 31-07-2025 (संलग्न) के द्वारा आख्या चाही गई है। जिसमें मा० न्यायालय में सुनवाई की अगली तिथि दिनांक 31-10-2025 को नियत की गई है।

अतः आपसे पुनः अनुरोध है कि प्रकरण से सम्बन्धित भूमि की सर्वे-सीमांकन व सीमा स्तम्भों की यस्तु स्थिति से इस कार्यालय को अवगत कराने का कष्ट करें, ताकि मा० न्यायालय के आदेश के क्रम में अनुपालन आख्या निर्धारित तिथि से पूर्व प्रेषित की जा सके।
संलग्नक:- उपरोक्तानुसार।

भादीय

(अमित कंवर, मा० व० सं०)
प्रभागीय वनाधिकारी,
मसूरी वन प्रभाग, मसूरी।

संख्या- 844/20-3 तद्विनाशित।

प्रतिलिपि- 1- उप प्रभागीय वनाधिकारी (देहरादून) मसूरी वन प्रभाग, को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

प्रतिलिपि- 2- वन क्षेत्राधिकारी रायपुर एवं सर्वेधर, मसूरी वन प्रभाग, मसूरी को इस निर्देश के साथ प्रेषित कि आप स्वयं कार्यालय समेत ऑफ इचिज्या, देहरादून से सम्पर्क कर उपरानुसार आवश्यक कार्यवाही करना सुनिश्चित करें।

प्रभागीय वनाधिकारी,
मसूरी वन प्रभाग, मसूरी।

कार्यालय प्रभागीय वनाधिकारी, मसूरी वन प्रभाग, मसूरी।

पत्रांक: 1025 / 29-3, बुकलेण्ड दिनांक: 18, सितम्बर, 2025

सेवा में,

Director,
Survey of India
East canal Road Dehradun.

विषय:- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में आयोजित मूल आवेदन सं0 753/2023 डॉ0 राजेश बहुगुणा बनाम उत्तराखण्ड आमवाला तरला स्थित आरक्षित वन लाडपुर कक्ष सं0 4ए के सर्वे विषयक।

संदर्भ:- प्रमुख वन संरक्षक उत्तराखण्ड के पत्र सं0 ख-144/29-3, दिनांक 6.08.2024, ख-250/29-3(3) देहरादून दिनांक 31.08.2024 इस कार्यालय का पत्रांक 844/29-3, दिनांक 3.09.2025 एवं आपका पत्रांक त-1920/39-A-Survey Dated 9 September 2025

महोदय,

उपरोक्त विषयक सन्दर्भित पत्र के क्रम में मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में आयोजित मूल आवेदन सं0 753/2023 डॉ0 राजेश बहुगुणा बनाम उत्तराखण्ड राज्य व अन्य के सम्बंध में स्पष्ट करना है, कि उक्त प्रकरण आमवाला तरला स्थित आरक्षित वन लाडपुर कक्ष सं0 4ए में सीमा स्तम्भों की स्थिति सर्वेक्षण कार्य मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित वाद के क्रम में भूमि भूमि पर उपस्थित (Existing) सीमा स्तम्भों के अनुसार सीमा स्तम्भों के निर्देशांक एवं फोटोग्राफ आपको प्रेषित किये गये थे। आपके उपरोक्त सन्दर्भित पत्र द्वारा कि प्रश्नगत प्रकरण पर उपलब्ध कराये गये फोटोग्राफस को उनके रिफ्रेन्स नम्बर सहित मानचित्र पर अंकित करते हुए पुनः प्रेषित करने हेतु अवगत कराया गया है। मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश 31.07.2025 (संलग्न) द्वारा आख्या चाही है, जिसमें मा0 न्यायालय में सुनवाई की अगली तिथि 31.10.2025 नियत की गई है।

अतः आपसे पुनः अनुरोध है कि प्रकरण से सम्बन्धित भूमि की सर्वे-सीमांकन व सीमा स्तम्भों की वस्तुस्थिति से इस कार्यालय को अवगत कराने का कष्ट करें, ताकि मा0 न्यायालय के आदेशों के क्रम में अनुपालन निर्धारित तिथि से पूर्व प्रेषित की जा सकें।

भवदीय,

(अमित कर्वर मा0व0सं0)
प्रभागीय वनाधिकारी
मसूरी वन प्रभाग, मसूरी।

संख्या:- 2025 / 29-3, तददिनांकित।

प्रतिलिपि:-

1. उप प्रभागीय वनाधिकारी, देहरादून, मसूरी वन प्रभाग, को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।
2. वन क्षेत्राधिकारी रायपुर रेंज एवं सर्वेयर, मसूरी वन प्रभाग, मसूरी को इस निर्देश के साथ प्रेषित कि आप स्वयं कार्यालय सर्वे ऑफ इण्डिया, देहरादून के कार्यालय से सम्पर्क कर उक्तानुसार सर्वे सीमांकन में सहयोग करते हुए आवश्यक कार्यवाही करें।

प्रभागीय वनाधिकारी
मसूरी वन प्रभाग, मसूरी।

SURVEY OF INDIA
भारतीय सर्वेक्षण विभाग

OFFICE OF THE DIRECTOR
UTTARAKHAND GEO-
SPATIAL DIRECTORATE
HATHIBARKALA ESTATE, NEW
CANTT. ROAD DEHRA DUN -
248001

दूरभाषTelephone: 0135-2656402



निदेशक का कार्यालय
उत्तराखण्ड भू-स्थानिक निदेशालय
हाथीबड़फरला एस्टेट, न्यू कैंट रोड
देहरादून-248001

दूरभाषTelephone: 0135-2656402
ई मेलE mail: ukgcd.ddn.sol@gov.in

तारीखDated: 22 Sep., 2025

सं० T-1098/39-A-Survey

सेवा में,

कार्यालय प्रभागीय वनाधिकारी
मसूरी वन प्रभाग
मसूरी।

विषय: मा० राष्ट्रीय हरित अधिकरण, नयी दिल्ली में आयोजित मूल आवेदन सं० 753/2023 डॉ० राजेश बहुगुणा बनाम उत्तराखंड आमवाला तरला स्थित आरक्षित वन लाडपुर कक्षा सं० 4ए के सर्वे विषयक।

संदर्भ: आपका पत्रांक 1025/29-3 बुकलैंड, दिनांक 18 सितम्बर, 2025।

संदर्भित पत्र के अंतर्गत विषयांकित के संबंध में अवगत करना है कि आपके द्वारा उपलब्ध करवाए गए निर्देशांक एवं फोटोग्राफ के अध्ययन से ज्ञात होता है कि उपरोक्त निर्देशांक 10 से 12 मीटर की accuracy के हैं जिनकी सहायता से geo-reference किये गए मानचित्र की accuracy भी 10 से 12 मीटर की होगी।

अतः कृपया भूमि पर existing सीमा स्तंभों के 5 से 10 सेंटीमीटर (cm) की accuracy के निर्देशांक विभागीय स्तर पर DGPS Observation करवाकर उपलब्ध करवाए एवं उपरोक्त निर्देशांक मानचित्र में well distributed होने चाहिए। साथ ही यह भी उल्लेखनीय है कि Missing Pillars को Relocate करने के लिए केवल तकनीकी सहायता इस केंद्र द्वारा प्रदान की जाएगी।

Signed by Neeraj Kumar
Date: 23-09-2025 12:45:29
(नीरज कुमार)
निदेशक

- प्रतिलिपि: i) भारत के महासर्वेक्षक, महासर्वेक्षक का कार्यालय, देहरादून को सूचनार्थ प्रेषित।
ii) अपर महासर्वेक्षक, उत्तरी क्षेत्र, कार्यालय 3० क्षे० को सूचनार्थ प्रेषित।

भारतीय सर्वेक्षण विभाग
SURVEY OF INDIA

OFFICE OF THE DIRECTORATE		निदेशक का कार्यालय
UTTARAKHAND GEO SPATIAL		उत्तराखण्ड भू-स्थानिक निदेशालय
DIRECTORATE, DEHRADUN		देहरादून
HATHIBADKALA ESTATE, NEW CANT ROAD		हथिबडकला एस्टेट, न्यू कैंट रोड,
DEHRADUN (UTTARAKHAND) -248001		देहरादून(उत्तराखण्ड)
दूरभाष : 0135-2535261		दूरभाष : 0135-2535261
ई मेल: ukgdc.ddn.sol@gov.in		ई मेल: ukgdc.ddn.sol@gov.in
पत्र संख्या : 2089/39-ए-सर्वे		दिनांक- 09/10/2025

सेवा में,

प्रभागीय वनाधिकारी,
मसूरी वन प्रभाग,
मसूरी

विषय: माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में आयोजित मूल आवेदन सं०-753/2023 डा० राजेश बहुगुणा बनाम उत्तराखण्ड आमवाला तरला स्थित आरक्षित वन लाडपुर कक्ष सं० 4एके सर्वे विषयक।
सन्दर्भ: आपका कार्यालय आदेश पत्रांक संख्या 1145/29-3, दिनांक 25-09-2025

R/Sir,

In continuation of the above referenced letter, the desired information is as follows:

WORK SPECIFICATION

Project: Survey and Restoration of Existing and Missing Pillars
Location: [Aamwala Tarla located in reserved forest Ladpur Room No. 4A]

1. Scope of Work

The vendor shall carry out survey, verification, and restoration of existing and missing pillars, ensuring high positional accuracy. The work includes precise coordinate measurement, installation of missing pillars, and verification of all surveyed points.

2. Survey of Existing Pillars

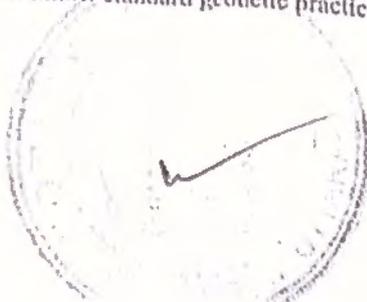
- Total Existing Pillars: 58
- Each pillar shall be surveyed to obtain X and Y coordinates within ± 5 cm accuracy.
- Coordinates shall be provided in WGS 84 datum and UTM projection.
- Physical condition of each pillar shall be recorded; any damage or discrepancy must be reported.

3. Survey and Installation of Missing Pillars

- Total Missing Pillars: 50 approx
- A traverse shall be established connecting known reference points to locate each missing pillar accurately.
- Missing pillars shall be installed and surveyed to achieve ± 5 cm ground-level accuracy.
- Coordinates shall be recorded in WGS 84 datum and UTM projection.

4. Equipment and Methodology

- Use CORS-based RTK/NRTK GNSS survey instruments capable of ± 5 cm accuracy.
- For areas with GNSS signal obstruction, employ Total Station (ETS) methods.
- All work shall follow standard geodetic practices and relevant national standards.



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5. Data Recording and Submission

- Maintain a complete survey log for all points, including coordinates, observations, and deviations.
- Submit a digital database compatible with GIS systems containing WGS 84/UTM coordinates of all pillars.
- Provide photographic evidence of each pillar and installation.

6. Accuracy Verification

- Surveyed coordinates shall be verified against known reference points.
- Any deviation exceeding ± 5 cm must be corrected immediately.

7. Reporting Requirements

Vendor shall submit a comprehensive survey report including:

1. List of all existing and missing pillars with coordinates.
2. Traverse details and survey methodology.
3. Accuracy verification results.
4. Record of discrepancies, damages, or challenges encountered.

8. Timeline and Coordination

- All survey and installation work shall be completed within the project's stipulated timeline.
- Vendor shall coordinate with the project in-charge for inspection and approval at each stage.

9. Compliance

- Work shall adhere to all tender conditions and government surveying standards.
- Any non-compliance will be addressed as per tender and contractual provisions.

Other terms & condition may be added as per your department requirements.



Signed by Pravesh Kumar
Date: 09-10-2025 16:53:33

(PRAVESH KUMAR)
OFFICER SURVEYOR
UKGD, DEHRADUN

Photocopy of the above



कार्यालय उप प्रभागीय वनाधिकारी, देहरादून, मसूरी वन प्रभाग, मसूरी।
पत्रांक 248 /29-1 दिनांक, देहरादून, 13.10.2025

सेवा में

प्रभागीय वनाधिकारी
मसूरी वन प्रभाग, मसूरी।

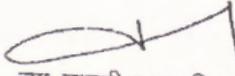
विषय— डी0जी0पी0एस0 सर्वे हेतु कार्य विनिर्देशन (work specification) का निर्धारण।

सन्दर्भ – आपका कार्यालय आदेश 1145/29-3, दिनांक मसूरी, 25.09.2025।

महोदय,

उपरोक्त विषयक सन्दर्भित कार्यालय आदेश द्वारा मसूरी वन प्रभाग की रायपुर रेंज के अन्तर्गत आमवाला तरला स्थित आरक्षित वन लाडपुर कक्ष संख्या 4ए भूमि पर मौजूद सीमा स्तम्भों के 5 से 10 से0मी0 माप की परिशुद्धता (Accuracy) के निर्देशांक विभागीय स्तर पर भौतिकी रूप से डी0जी0पी0एस0 द्वारा करवाये जाने हेतु कार्य विनिर्देशन (work specification) के निर्धारण हेतु संयुक्त समिति का गठन किया गया है (संलग्न-1)। उक्त समिति में भारतीय सर्वेक्षण विभाग से भी सदस्य नामित किये जाने हेतु पत्र प्रेषित किया गया था। भारतीय सर्वेक्षण विभाग के पत्र संख्या T-2036/39-A-Survey, दिनांक 03.10.2025 से नामित सदस्य, अधिकारी सर्वेक्षक (संलग्न-2) द्वारा अपने पत्रांक संख्या 2089/39-ए-सर्वे, दिनांक 09.10.2025 से प्रश्नगत स्थल पर सर्वे सीमांकन हेतु कार्य विनिर्देशन (work specification) का निर्धारण कर आख्या उपलब्ध करवाई गयी है (संलग्न-3)।

अतः प्रश्नगत प्रकरण पर गठित टीम एवं सर्वे आफ इंडिया द्वारा नामित सदस्य द्वारा कार्य विनिर्देशन (work specification) का निर्धारण कर रिपोर्ट संलग्न कर महोदय की सेवा में आवश्यक कार्यवाही हेतु सादर प्रेषित (संलग्न-4)।


उप प्रभागीय वनाधिकारी
देहरादून, मसूरी वन प्रभाग, मसूरी

A2

CIN: U45400UR2022PTC013823

GSTIN : 05AAJCT2967R1ZH



TOPOGRAPHICAL GEO SOLUTION PRIVATE LIMITED



(Regd in Gem)

Letter No. 78/TGSPL/2026

Dated: 29-01-2026

To,
The Divisional Forest Officer (DFO),
Mussoorie Forest Division,

Reference: Work Order No. 3293/29-1, Mussoorie Dated 19-01-2026

Subject: Progress Report of DGPS/GNSS survey of forest boundary pillars in Amwala Tarla, Uttarakhand.

Respected Sir,

With reference to the above-cited subject and work order, this is to inform you that the Differential Global Positioning System (DGPS)/GNSS survey work for the identification and DGPS/GNSS survey of forest boundary pillars in Amwala Tarla, Uttarakhand, is being carried out by our Surveyors accompanied by Officers and Staff of Forest Department.

The survey work is being carried out in accordance with the guidelines/work specifications issued by Forest Department.

Initially, the existing forest boundary pillars are being surveyed, thereafter the location of missing forest boundary pillars will be identified on the ground using the data (distances and bearings) given by the forest department and finally relocated/demarcated on the ground.

Progress Details as on 29-01-2026:

- Total Boundary Pillars Identified/Surveyed: more than 50 Pillars
- Methodology: Static/RTK survey using DGPS/GNSS observation method (WGS 84 datum).
- Status: Field work is in Progress

We are doing the DGPS field survey work and data processing on daily bases in order to complete the survey work in time. The final Survey report will be submitted after completion of the survey work.

Thanking you.

Yours Sincerely,

(DINESH CHANDRA MAMGAIN)

DIRECTOR

TOPOGRAPHICAL GEO SOLUTION PVT. LTD.

GOVIND NAGAR DEHRADUN

☐ info@tgsplindia.in | www.tgsplindia.in | M: 9412438369, 7895140197

Reg office: Govind Nagar, Lane-5, Sahastradhara Road, Dehradun - Uttarakhand- 248001